

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

9. IA(I.B.C)/2280(MB)2024
IN
C.P. (IB)/4002(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.05.2024**

Name of the Party: SITI Networks Ltd
Vs
Television Home Shopping
Network Ltd

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Kamil Lokhandwala, Ld. Counsel for the Applicant present through virtual mode.

IA(I.B.C)/2280(MB)2024

2. Ld. Counsel for the Applicant seeks leave of the Court to withdraw of the present Application. At the request of the Counsel, the present Application is **dismissed** as not pressed.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)